



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.10.2023

NOTICE

Please take notice that the following matter listed on 30.10.2023 in the Court-II will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 175 of 2017 (PH)	Axis Nirman and Industries Ltd. & Anr. Vs. Hotel Birsa Pvt. Ltd. & Ors.	Purti Marwaha C.S. Chauhan Jasleen S Sandha	Shamboo Nandy Abhijit Sinha Abhishek Gupta-R2 Jasmine Damkewala Vivek Sinha-R3 Shoeb Alam

By order of Hon'ble Chairperson

-Sd/-

Registrar